

## Number of Suits, Applications filed, Pending before the Commercial Court upto 31.01.2019

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Date of Registration	Next Date	Purpose
1	Commercial Suit/1/2019	Jeevan Vinayak Jahagirdar Vs Agriculture Produce Market Committee	23-01-2019	07-02-2019	Order on Exh
2	Commercial Suit/2/2019	M/s Chaitanya Electricals Pvt Ltd Vs Rail Vikas Nigam Ltd Through Chief Manager	23-01-2019	28-02-2019	Order on Exh
3	Commercial Suit/3/2019	IVRCL Through Nilesh Balasaheb Bhosale Vs Tapi Irrigation Development Corporation	23-01-2019	02-02-2019	Order on Exh
4	Commercial Suit/4/2019	DR Patil Construction Pra Ltd Vs Jalgaon City Mahanagar Palika Jalgaon	23-01-2019	05-03-2019	Order on Exh
5	Commercial Suit/5/2019	Honest Derivatives Private Limited Through Vinod Chaudhari Vs Solartex Indian private Limited Through Samir Agarwal	23-01-2019	04-02-2019	Order on Exh
6	Commercial Suit/6/2019	Darshnlal Divanchand Gaba Proprietor of M/s Gaba Construction Com Through Neelam Gaba Vs State of Maharashtra	23-01-2019	05-03-2019	Notice_Unready
7	Commercial Suit/7/2019	M/s Kirloskar Brothers Limited Through Sandip Phadnis Vs Siddhartha Infra Tech Private Ltd	23-01-2019	16-02-2019	Order on Exh
8	Commercial Suit/8/2019	Tapi Prestressed Product Ltd Through Dipesh Kotecha Vs Municipal Corporation Jalgaon Through Commissioner	23-01-2019	14-02-2019	Order on Exh
9	Commercial Suit/9/2019	Honest Derivatives Pvt Ltd Through Vinod Chaturvedi Vs Raj Process Equipments and Systems Pvt Ltd	23-01-2019	04-02-2019	Order on Exh
10	Commercial Suit/10/2019	Bhagwati Refineries Pvt Ltd Through Poonamchand Mor Vs Bhaskar Food Pvt Ltd	23-01-2019	15-02-2019	Appearance
11	Commercial Suit/11/2019	Gangamai Industries and Constructions Limited Through Ambadas More Vs The Jalgaon District Central Cooperative Bank Limited	23-01-2019	05-02-2019	Order on Exh
12	Commercial Suit/12/2019	The Municipal Corporation of Jalgaon Vs Aai Tulaji Bhavani Swaym Rojgar Seva Sahkari Santha Maryadit	23-01-2019	02-02-2019	Order on Exh